

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1196
TO BE ANSWERED ON 25.07.2016**

VACANT POSTS OF PRESIDING OFFICERS

†1196. SHRI SADASHIV LOKHANDE:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether at present a number of presiding officers' posts are lying vacant in labour courts across the country particularly in the backward tribal areas;**
- (b) if so, the details thereof, State/UTwise;**
- (c) the dates since when these posts are lying vacant along with the details of Scheduled Castes/Scheduled Tribes posts out of the same; and**
- (d) the corrective steps taken/proposed to be taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): As per provisions of Industrial Disputes Act, 1947, the Central Government has set up 22 Central Government Industrial Tribunal-cum-Labour Courts (CGIT-cum-LCs) in various states for resolution of industrial disputes arising in Central Sphere. The list of vacancies in the posts of Presiding Officers in the CGIT-cum-LCs, along with the date of vacancy and the corrective steps taken by the Central Government for filling up each of the posts, is at Annexure.

The post of Presiding Officers is filled up in terms of provisions contained in Industrial Disputes Act, 1947 and can be held by a judicial officer who is, or has been, a judge of a High Court or who has rendered not less than three years' service as Additional District Judge or District Judge. These posts are open to all categories.

The details in respect of Labour Courts and Industrial Tribunals falling in the State Sphere are not maintained centrally.

Annexure referred to in the reply to Parts (a) to (d) of the Lok Sabha Unstarred Question No. 1196 to be answered on 25.07.2016

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Details of vacant posts of Presiding Officers of CGIT-cum-LCs

Sl. No.	Name of CGIT-cum-LC	Date of vacancy	Action taken by the Central Government to fill up the vacancy
1	Bangalore	09.05.2015	The Search-cum-Selection Committee has already recommended names of judicial officers for appointment to the post of Presiding Officer, CGIT-cum-Labour Courts, Bangalore, Dhanbad-II, Guwahati and Kolkata. In the meantime, additional charge of these posts have been given to concerned Link Officers.
2	Dhanbad II	01.10.2015	
3	Guwahati	01.01.2016	
4	Kolkata	02.06.2016	
5	Nagpur	14.03.2016	
			The process for filling up the post has been initiated.
